

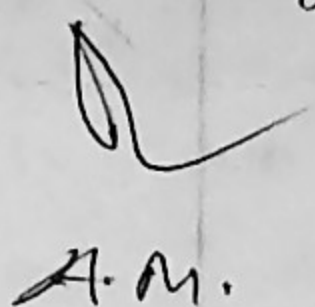
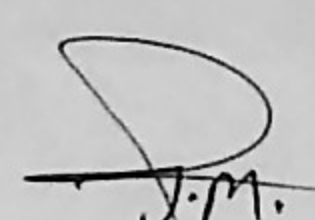
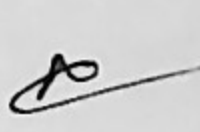
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 1326 OF 20 05

Applicant/s S.K. Mishra Respdts. U.O. & an.

Advocate for Applicant/s A. Tripathi Advocate for Respondent/s S. Srivastava

Notes of the Registry	Orders of the Tribunal	Sheet No.
	03-11-2011 Hon. Mr. Justice S.C. Sharma, J.M. Hon. Mr. D.C. Latha, Am. Shri Pankaj Srivastava, Advocate holding brief of Shri S. Srivastava, Advocate for the respondents is present but none is responding for the applicant despite of calling several times. Hence the O.A. is dismissed in default of the applicant.  A.M.  J.M. 	

Contd. On Sheet No. _____